GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 442

TO BE ANSWERED ON WEDNESDAY, THE 3RD FEBRUARY, 2021

Subordinate Courts

442. SHRI SHYAM SINGH YADAV:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of number of subordinate courts, civil courts, district level courts that are functioning in rented buildings in Uttar Pradesh and particularly in Jaunpur;
- (b) whether the Government is planning to construct buildings for courtrooms to enable the subordinate courts to function in a good atmosphere;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) A total number of 18 subordinate courts are functioning in rented buildings in 12 districts of Uttar Pradesh. No subordinate court is functioning from rented building in Jaunpur District. The details of rented courts district wise is as under:-

Sl. No.	Name of the District	Number	of	rented
		courts		
1.	Agra		2	
2.	Aligarh		1	
3.	Amroha		2	
4.	Banda		2	
5.	Bareilly		1	
6.	Budaun		1	
7.	Mathura		1	
8.	Meerut		1	
9.	Kanpur Dehat		1	
10.	Shahjahanpur		1	
11.	Shravasti		4	
12.	Sonbhadra		1	
Total			18	

(b) to (d) It is the primary responsibility of the State Government to provide judicial infrastructure for District and Subordinate Courts. The Union Government has been administering a Centrally Sponsored Scheme for the Development of Infrastructure Facilities for Judiciary since 1993-94 to augment the resources of the State Government by providing financial assistance to the States/UTs in the prescribed fund sharing pattern. This scheme covers the construction of district and subordinate court buildings and residential accommodations of judges/judicial officers of District and Subordinate Judiciary. A sum of Rs. 8288.30 cr has been released under the Scheme since 1993-94 out of which Rs. 1260.32 cr has been released to the State Government of Uttar Pradesh including Rs. 111.00 cr released during the current financial year.